

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2024
TO BE ANSWERED ON 27.07.2017**

ELECTRIFICATION COVERAGE

2024. SHRI RAJESH KUMAR DIWAKER:

**Will the Minister of POWER
be pleased to state:**

- (a) whether it is a fact that even today the electricity has not reached to 45 per cent population in the country;
- (b) if so, the details of population still deprived of electricity connections, State/ UT-wise; and
- (c) the action being taken by the Government to bridge this gap?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) & (b) : As per Census 2011, there were 16.78 crore rural households in the country and 7.50 crore rural households were un-electrified. State-wise details are presented at Annexure.

As on 30.06.2017, 2.63 Crore BPL households have been provided free electricity connection under Deen Dayal Upadhyaya Gram Jyoti Yojana.

(c) : In order to provide access to electricity to all rural households and also ensure quality and reliability of power supply in rural areas, Govt. of India has launched a comprehensive scheme 'Deen Dayal Upadhyaya Gram Jyoti Yojana' (DDUGJY) in December, 2014 with the objectives of (i) Village Electrification; (ii) Providing access to households; (iii) Feeder Separation; (iv) Strengthening of sub-transmission and distribution network and (v) Metering. Under the scheme, free electricity connections are provided to BPL households, and electricity connection to APL households is given by the respective States / DISCOMs as per extant rules.

Providing '24 hours' electricity to all households is the responsibility of concerned State Government/Power Utility. However, to supplement the efforts of the States, Government of India has taken up a joint initiative with all States/UTs for preparation of State specific documents for providing 24x7 power supply to all households/homes, industrial & commercial consumers and adequate supply of power to agricultural consumers as per State policy. All the State Governments and Union Territories have signed the "24X7 Power For All" agreement with the Union Government.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 2024 TO BE ANSWERED IN THE LOK SABHA ON 27.07.2017.

**Status of Electrification of Rural Households (RHHs) as per Census 2011
(Figures in crore)**

Sl. No	Name of State	Un-electrified Rural Households	Free electricity service connection provided to rural BPL Households under DDUGJY (as on 30.06.2017)
1	A & N	0.00	0.00
2	Andhra Pradesh	0.15	0.26
3	Telangana		0.07
4	Arunachal Pradesh	0.01	0.01
5	Assam	0.39	0.12
6	Bihar	1.52	0.43
7	Chandigarh	0.00	0.00
8	Chhattisgarh	0.13	0.11
9	Dadra & Nagar Haveli	0.00	0.00
10	Daman & Diu	0.00	0.00
11	Goa	0.00	0.00
12	Gujarat	0.10	0.08
13	Haryana	0.04	0.02
14	Himachal Pradesh	0.00	0.00
15	Jammu & Kashmir	0.03	0.01
16	Jharkhand	0.32	0.13
17	Karnataka	0.10	0.10
18	Kerala	0.03	0.02
19	Lakshadweep	0.00	0.00
20	Madhya Pradesh	0.46	0.18
21	Maharashtra	0.34	0.12
22	Manipur	0.01	0.01
23	Meghalaya	0.02	0.01
24	Mizoram	0.00	0.00
25	Nagaland	0.01	0.01
26	NCT Delhi	0.00	0.00
27	Odisha	0.52	0.28
28	Puducherry	0.00	0.00
29	Punjab	0.01	0.01
30	Rajasthan	0.40	0.12
31	Sikkim	0.00	0.00
32	Tamil Nadu	0.09	0.05
33	Tripura	0.02	0.01
34	Uttar Pradesh	1.94	0.21
35	Uttarakhand	0.02	0.02
36	West Bengal	0.82	0.22
GRAND TOTAL		7.50	2.63
